

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s).2166/2017

PIAREYA JI & ORS.

Appellant(s)

VERSUS

STATE OF UTTAR PRADESH HOME

Respondent(s)

(IA No.3578/2021 - GRANT OF BAIL)

Date : 13-09-2021 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VINEET SARAN
HON'BLE MR. JUSTICE ANIRUDDHA BOSE

For Appellant(s) Mr. Adil Sharfuddin, Adv.
Mr. Shashank Singh, Adv.
Mr. Ubaidul Hasan Khan, Adv.
Mr. Devvrat, AOR

For Respondent(s) Mr. Parmanand Pandey, AOR
Mr. Utkarsh Pandey, Adv.

UPON hearing the counsel the Court made the following
O R D E R

I.A. No.3578/2021

Learned counsel for the appellants prays that he may be permitted to withdraw this application with liberty to file a fresh application with correct particulars. Prayer is allowed.

Application is dismissed as withdrawn with the aforesaid liberty.

(ARJUN BISHT)
(COURT MASTER (SH)

(PRADEEP KUMAR)
(BRANCH OFFICER)

(ASHWANI THAKUR)
AR-CUM-PS